MADHYA PRADESH STATE JUDICIAL ACADEMY, **HIGH COURT OF M.P., JABALPUR REGIONAL WORKSHOP ON - FAMILY LAWS** 6th & 7th July, 2018 (Venue : Ratlam) PROGRAMME DAY FIRST - 06.07.2018 (Friday) SESSION TIME TOPICS Ι 10:00 am to 10:30 am Inaugural Session, interaction and understanding the regional issues being faced in Family Court matters By Shri Mrityunjay Singh, **District & Sessions Judge, Ratlam** Shri S.N. Khare, Former Principal Judge, Family Court Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA 10:30 am to 11:30 am II Family Court – Jurisdictional issues – By Shri S. N. Khare, Former Principal Judge, Family Court **TEA BREAK** (11:30 am to 11:45 am) 11:45 am to 12:45 pm III Procedural aspects adopted in Family Court and introduction to Mediation in Family Court matters – By Shri S. N. Khare, Former Principal Judge, Family Court 12:45 pm to 1:45 pm IV New aspects of issues relating to custody of child – By Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA **LUNCH BREAK** (1:45 pm to 2:45 pm) 2:45 pm to 3:45 pm V Thematic Group Work and Discussion (4 groups) **Group I** :- Issues relating to divorce u/s 13 & 13-B – Problems, solutions and best practices Group comprises of 1. Shri Subodh Kumar Jain, Principal Judge Family Court, Indore 2. Shri Mohammad Syedul Abrar Ansari, Principal Judge, Family Court, Dewas 3. Smt. Usha Gedam, Principal Judge Family Court, Dhar 4. Shri Neetiraj Singh Sisodiya, Additional District Judge, Jawad District Neemuch 5. Shri Kalu Singh Bariya, I Additional District Judge, Dharampuri District Dhar 6. Smt. Vidhi Saxena, I Additional District Judge, Agar District Shajapur

		Group II:- Issues relating to Judicial separation and restitution of conjugal rights – Problems, solutions and best practices Group comprises of: 1. Shri Rajvardhan Gupta, Piprincipal Judge Family Court, Mandsaur
		2. Smt. Surabhi Mishra , I Addl. Principal Judge, Family Court , Indore
		3. Smt. Alka Dubey, X Additional District Judge, Ujjain
		4. Shri Gautam Bhatt, II Additional District Judge, Bagli District Dewas
		5. Shri Kamal Joshi, I Additional District Judge, Barwah District Mandleshwar
		Group III :- <i>Issues relating to interim and permanent alimony</i> – <i>Problems, solutions and best practices</i>
		Group comprises of
		1. Shri Anil Kumar Bhatia, Principal Judge Family Court , Ratlam
		2. Smt. Renuka Kanchan , II Addl Prinicpal Judge, Family Court , Indore
		<i>3. Shri Puran Chand Gupta, Additional District Judge, Mahidpur District Ujjain</i>
		4. Shri Rajeev K. Pal, I Additional District Judge, Jawra District Ratlam
		5. Shri Dagdu Singh Chouhan, Additional District Judge, Jobat District Alirajpur
		Group IV :- <i>Issues relating to recovery of amount of maintenance and alimony – Problems, solutions and best</i>
		practices
		Group comprises of:
		1. Shri Gyan Prakash Agrawal , Principal Judge Family Court, Ujjain
		2. Shri Sanjay Kumar Chaturvedi, Additional District Judge, Garonth
		District Mandsaur
		3. Shri Ashok Gupta, III Additional District Judge, Mhow, Indore
		4. Shri Sunil Malviya , AJ To I Additional District Judge , Jhabua 5. Shri Anjani Nandan Joshi, Addl. Principal Judge , Ujjain
	1	TEA BREAK (3:45 pm to 4:00 pm)
VI	4:00 pm to 5:00 pm	Matter relating to association of non-judicial organization/
		persons with Family Court proceedings.
		 By Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA

Ι	10:00 am to 12:00 noon	Perspective presentation By Group I (10:00 am to 10:30 am)
		Presented by – Shri Mohammad Syedul Abrar Ansari, Principal Judge, Family Court, Dewas
		Chaired by – Shri Subodh Kumar Jain, Principal Judge, Family Court, Indore
		Perspective presentation By Group II (10:30 am to 11:00 am)
		Presented by – Shri Puran Chand Gupta, Additional District Judge, Mahidpur District Ujjain
		Chaired by – Shri Anil Kumar Bhatia, Principal Judge, Family Court, Ratlam
		Perspective presentation By Group III (11:00 am to 11:30 am)
		Presented by – Smt. Alka Dubey, X Additional District Judge, Ujjain
		Chaired by – Smt. Surabhi Mishra, I Addl. Principal Judge, Family Court, Indore
		Perspective presentation By Group IV (11:30 am to 12:00 noon)
		Presented by – Shri Sanjay Kumar Chaturvedi, Additional District Judge, Garonth District Mandsau
		Chaired by – Shri Gyan Prakash Agrawal, Principal Judge Family Court, Ujjain
		<i>Moderated by</i> – Shri S. N. Khare, Former District & Sessions Judge
		Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA
	T	EA BREAK (12:00 noon to 12:15 pm)
II	12:15 pm to 1:30 pm	Procedure in matters of adoption with reference to Juveni Justice (Care & Protection of Children) Act, 2015 & CARA Mod Rules
		- By Shri S. N. Khare,
		Former Principal Judge, Family Court
	L	UNCH BREAK (1:30 pm to 2:30 pm)
III	2:30 pm to 3:30 pm	General discussion & good practices
		 By Shri Mrityunjay Singh, District & Sessions Judge, Ratlam
		Shri S.N. Khare, Former Principal Judge, Family Court &
		Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA
		Followed by Valedictory Session

Note:- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.

- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR